

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **23rd** Day of January, 2020)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Devendra Chaudhary, Member (Administrative)

Original Application No.330/392/2015

Ashutosh Pandey

..... **Applicant**

By Advocate: **None**

Versus

Union of India & Ors.

..... **Respondents**

By Advocate: **Shri Vudit Khanna proxy to Shri Rajeshwar Tripathi**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for applicant. Shri Vudit Khanna proxy counsel to Shri Rajeshwar Tripathi, Advocate is present for respondents.

2. Record reveals that applicant or his counsel was also not present even on 23.09.2019 and 11.07.2019.

3. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Devendra Chaudhary)

Member (A)

(Justice Bharat Bhushan)

Member (J)

Sushil